

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram : **HON'BLE JS. M. T. JOSHI, JUDICIAL MEMBER**  
 CIVIL CAUSE LIST OF DATE :30/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M</u></b>				
<b><u>266-ADMDISPOSAL-COURTCODE-SIPHONEDFUNDS-AT11.05 AM</u></b>				
1	SEBI Appeal	240/2019	Anil Beniprasad Agrawal Vs. SEBI and Anr.	P.N.Modi,Sr.Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	241/2019	Bharat Nanubhai Shiroya Vs. SEBI and Anr.	Vinay Chauhan,Adv. i/b Rohit Mangsule, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	242/2019	Annu Anil Agrawal Vs. SEBI and Anr.	Ravishekhar Pandey ,Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	243/2019	Amit Kumar Khemka Vs. SEBI and Anr.	Akash Singh,Adv. i/b Ashok Saraogi, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	244/2019	Chandrakala Purohit Vs. SEBI and Anr.	Deepak Dhane,Adv. i/b Corporate Pleaders K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	363/2019	Jugal Chandrakant Thacker Vs. SEBI	Ashok Bansal, CA  Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	395/2020	JUGAL C THACKER Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj

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	SEBI Appeal	396/2020	BHARAT SHIROYA Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj
	SEBI Appeal	403/2020	ANNU ANIL AGARWAL Vs. SEBI	Lakhiani along with Adv. Yuvraj K. Singh
	SEBI Appeal	459/2020	Comfort Intech Ltd. Vs. SEBI	Mr. Ashok Bansal, FCA Mr. Sumit Rai, Advocate
	SEBI Appeal	467/2020	COMFORT SECURITIES LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	481/2020	JJ FINCAP PVT LTD Vs. SEBI	Adv Rajesh Khandelwal
	SEBI Appeal	54/2021	Smt. Chandrakala Purohit Vs. SEBI	Mr. Jugal C. Thacker FCA Mr. Kevic Setalvad, Senior Advocate
Sub Matter(Disposed) :		Misc. Application/0000767/2021		
	SEBI Appeal	56/2021	Amit Khemka Vs. SEBI	Mr. Jugal C. Thacker FCA Mr. Sumit Rai, Advocate
	SEBI Appeal	181/2021	Vibhuti Multitrade Private Limited Vs. SEBI	Mr.Nikunj Kanodia, Advocate
Sub Matter :		Misc. Application/0000888/2021		
	SEBI Appeal	424/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	Desai and Diwanji
Sub Matter :		Misc. Application/0000602/2021		
	Misc. Application	602/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	DESAI AND DIWANJI

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0000424/2021)				
	Misc. Application	675/2021	Anil Beniprasad Agrawal Vs. SEBI	Vis Legis Law Practice  K. Ashar and Co. Desai and Diwanji
(Main Matter Number :SEBI Appeal/0000526/2020)				
	SEBI Appeal	526/2020	ANIL BENIPRASAD AGRAWAL Vs. SEBI	Dhwani Shah- Attorney
Sub Matter :		Misc. Application/0000675/2021		
	Misc. Application	888/2021	Vibhuti Multitrade Pvt. Ltd. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000181/2021)				
	Misc. Application	889/2021	SUVIDHA SECURITIES PRIVATE LIMITE-DELAY Vs. SEBI	Mr.Vikas Parasrampuria, Director
(Main Matter Number :SEBI Appeal/0000611/2021)				
	SEBI Appeal	611/2021	SUVIDHA SECURITIES PRIVATE LIMITE Vs. SEBI	Mr.Vikas Parasrampuria, Director
Sub Matter :		Misc. Application/0000889/2021		
<b><u>316-ADMDISPOSAL-COURTCODE-MARGINMONEY-AT11.07 AM</u></b>				
2	SEBI Appeal	165/2020	Sharmila Raj Thackeray and Ors. Vs. Securities And Exchange Board of India and Ors.	Mr. Mangesh Sawant, Advocate K. Ashar - Res.1,Prakash Shah,Adv-Res.2, None-3-4
Sub Matter(Disposed) :		Misc. Application/0000252/2020		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>251-ADMSDISPOSAL-COURTCODE-GDRHIRAN-AT11.10AM</u></b>				
3	Misc. Application	166/2021	ARUN PANCHARIYA Vs. SEBI	Mr. Sandeep Wadhawan, Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000234/2020)				
	SEBI Appeal	219/2020	Mukesh Chauradiya Vs. SEBI	Mr. Piyush Chhajer, Chartered Accountant Mr. Shyam Mehta, Senior Advocate
	SEBI Appeal	234/2020 ( /0000 )	Arun Panchariya Vs. Securities And Exchange Board of India	Mr. Sandeep Wadhawan, Advocate K. ASHAR AND CO.
	Sub Matter :	Misc. Application/0000166/2021		
	Sub Matter :	Misc. Application/0000227/2020		
	Sub Matter :	Misc. Application/0000615/2021		
	SEBI Appeal	329/2020	Kantilal Hiran Vs. SEBI	Mr. Nirman Sharma, Advocate Mr. Shyam Mehta, Senior Advocate
	Misc. Application	227/2020	ARUN PANCHARIYA Vs. SEBI	Mr. Sandeep Wadhawan, Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000234/2020)				
	Misc. Application	615/2021	ARUN PANCHARIYA Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000234/2020)				
<b><u>155-DISPOSAL-CODE-EXPARTEADJUDICATELTP-11.12AM</u></b>				
4	SEBI Appeal	542/2020	Hemang Shah Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	543/2020	Umesh Patel Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate
	SEBI Appeal	544/2020	Sonal Patel Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate
	SEBI Appeal	545/2020	Abhishek Soni Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate
	SEBI Appeal	546/2020	Dhaval Soni Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate
	SEBI Appeal	547/2020	Harshad Panchal Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate
	SEBI Appeal	548/2020	Radhe Krishna Broking Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate
	SEBI Appeal	549/2020	Anurag Agarwal and Anr. Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate
	SEBI Appeal	550/2020	Anurag Agarwal and Anr. Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate

**37-ADMDISPOSAL-COURTCODE-ICDRPENALTY-AT-11.14 PM**

5	SEBI Appeal	455/2020	MANGALAM DRUGS AND Vs. SEBI	Aparna Wagle, Advocate-i/b Alliance Law Mr. Abhiraj Arora, Advocate-i/b ELP
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(Main Matter Number :Misc. Application/0000463/2020)

Sub Matter : Misc. Application/0000463/2020

Misc. Application	463/2020	Mangalam Drugs AND Organics Ltd. Ors. Vs. SEBI
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(Main Matter Number :SEBI Appeal/0000455/2020)

Sub Matter : SEBI Appeal/0000455/2020

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>379-ADM DISPOSAL-COURTCODE-FINELODR-AT11.16AM</u></b>				
6	SEBI Appeal	136/2021	C and C Construction Ltd. Vs. BSE Ltd. and Anr.	Fortis India Law  MKA and Co.
<b><u>537-ADM-COURTCODE-SAHARADEEMEDPUBLICISSUE-11.18 AM</u></b>				
7	Misc. Application	301/2021	LATE SH. Y.N. SAXENA DEAD THROUGH LEGAL RE.-DELAY Vs. SEBI	Ms.Nidhi Shah, Advocate
(Main Matter Number :SEBI Appeal/0000601/2021)				
	SEBI Appeal	601/2021	LATE SH. Y.N. SAXENA DEAD THROUGH LEGAL REPRESENTA Vs. SEBI	Ms.Nidhi Shah, Advocate
Sub Matter : Misc. Application/0000301/2021				
<b><u>589-DISPOSAL-COURTCODE-CROSSEXAMINATIONAO-11.20A.M</u></b>				
8	Misc. Application	1211/2021	RANA KAPOOR-EXEMPTION Vs. SEBI	Rushin S. Kapadia Advocate
(Main Matter Number :SEBI Appeal/0000669/2021)				
	SEBI Appeal	669/2021	RANA KAPOOR Vs. SEBI	Rushin S. Kapadia Advocate
Sub Matter(Disposed) : Misc. Application/0001210/2021				
Sub Matter : Misc. Application/0001211/2021				